

CENTRAL ELECTRICITY REGULATORY COMMISSION
7th Floor, Core-3, Scope Complex, Lodi Road, New Delhi 110 003
(Tele No.24361051 FAX No.24360010)

No.L-7/145/160/2008-CERC

Dated the 29th August, 2008

PUBLIC NOTICE

Subject: Draft Proposed regulations on Terms and Conditions of Tariff for the tariff period 2009-14

In exercise of powers conferred under Electricity Act, 2003 (the Act), the Commission has made draft regulations on Terms and Conditions for determination of tariff for the period 2009-14, to be applicable from 1.4.2009. The draft regulations are annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897, that comments/suggestions/objections on the draft regulations may be sent to the undersigned latest by 28.9.2008.

3. The comments/suggestions/objections received after that in the Commission's office may not be considered while finalising these regulations.

Sd/-
(Alok Kumar)
Secretary